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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 10917/2018 & CM APPL. No.45389/2018**

LUPIN LIMITED AND ANR.

..... Petitioners

Through Mr. Gopal Jain, Sr. Adv. with
Mr. Ajay Bhargava, Ms. Vanita
Bhargava, Mr. Aseem Chaturvedi,
Mr. Arvind Ray and Mr. Karan
Gupta, Advs.

versus

UNION OF INDIA AND ANR.

..... Respondents

Through Ms. Maninder Acharya, ASG with
Mr. Kirtiman Singh, CGSC and Mr.
Ripudaman Bhardwaj , Mr. Waize Ali
Noor, Ms. Shruti Dutt and Mr. Parth
Semwal, Advs.

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+ **W.P.(C) 10965/2018 & CM APPL. Nos.42724-25/2018**

M/S SYSTOPIC LABORATORIES PVT. LTD.

..... Petitioner

Through Mr. Deepak Kumar Mahapatra, Adv.

versus

UNION OF INDIA

..... Respondent

Through Ms. Maninder Acharya, ASG with
Mr. Kirtiman Singh, CGSC and Mr.
Ripudaman Bhardwaj, Mr. Waize Ali
Noor, Ms. Shruti Dutt and Mr. Parth
Semwal, Advs.
Mr. Rajesh Gogna, CGSC.

W.P.(C) 11271/2018 & CM APPL. Nos.43773-74/2018

ERIS LIFESCIENCES LIMITED Petitioner
Through Mr. R. Jawhar Lal, Mr. Siddharth
Bawa and Mr. Shyamal Anand, Advs.

versus

UNION OF INDIA AND ANR. Respondents
Through Ms. Maninder Acharya, ASG with
Mr. Kirtiman Singh, CGSC and Mr.
Ripudaman Bhardwaj, Mr. Waize Ali
Noor, Ms. Shruti Dutt and Mr. Parth
Semwal, Advs.

**CORAM:
HON'BLE MR. JUSTICE VIBHU BAKHRU**

ORDER
% **07.02.2019**

1. Arguments heard.
2. Orders reserved.

VIBHU BAKHRU, J

FEBRUARY 07, 2019
DR